

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 13.09.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(Ins) No 331/2022 & IA No 739,740/2022	P PBafna Ventures Pvt Ltd VS Punjab National Bank With	Kaushik Ramaswamy	Y.Suryanarayana
2.	Comp App (AT)(Ins) No 332/2022 & IA No 741,742/2022	P PBafna Ventures Pvt Ltd Vs Kotha Venkata Rao	Kaushik Ramaswamy	Y.Suryanarayana
3.	Comp App (AT)(Ins) No 320/2022 & IA No 677,710/2022	Dr.C.Bharath Chandran VS Ms.Sabine Hospital and Research Centre Pvt Ltd & 4 Ors With	Karunya Raghunath	
4.	Company Appeal(AT)(Ins) No 336/2022 & IA No 755,756/2022	Dr.C.Bharath Chandran VS Dhanlaxmi Bank Ltd & anr	Karunya Raghunath	
5.	Comp App (AT)(Ins) No 335/2022 & IA No 753,754/2022	R. Ravichandran VS Indian overseas bank & anr	Akhil Bhansali	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	TA No. 81/2021 in Comp App (AT) No. 403 of 2018 with IA/403/2018 with IA/1983/2018 and IA No822 of 2020	The Rathna Textile Mills Pvt. Ltd & 5 Ors Vs V.R.A.R. Ramakrishnan	B. Ragunath Sriram P Vidhya Shankar Pranav Vidhya Shankar	Kartik Malhotra Sanatanam Swaminathan
7.	Comp App (AT)(CH)(Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises Vs ReGen Powertech Pvt Ltd & Anr	P. Mohan Prasad A. Vidya	A.G. SathyanaryanaR1 B.Dhanaraj R2

		With		
8.	Comp App (AT)(CH)(Ins) No. 96/2022 & IA No. 224,225 & 226 /2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaaj RP, Regen Powertech P Ltd &Anr With	Ramaswamy Meyyappan	A.G. Sathyanaryana R1 B.Dhanaraj R2
9.	Comp App (AT)(CH)(Ins) No. 114/2022 IA No. 269 & 270,526/2022	Gail (india) Limited Vs Mr. Ebenzerinbaraj RP With	Giridhar& Sai	A.G. Sathyanaryana
10.	Comp App (AT)(CH)(Ins) No. 328/2021 & IA No.679/2021 &I.A.No.190/2022	EchandaUrja Pvt Ltd Vs ReGen Powertech Private Limited and 2 Ors With	N.P. Vijay Kumar	A.G. SathyanaryanaR1 Vipin Warriar R2
11.	Comp App (AT)(CH)(Ins) No. 118/2022 & IA No. 280/2022	EchandaUrja Pvt Ltd Vs ReGen Powertech Pvt Ltd & 2 Ors With	N.P. Vijay Kumar	A.G. Sathyanaryana R1 Vipin Warriar R2 B.Dhanaraj R3
12.	Comp App (AT)(CH)(Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) P Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) &Anr With	K Subbu Ranga Bharathi	A.G. SathyanaryanaCaveator for R1

13.	Comp App (AT)(CH)(Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Limited Vs Regen Infrastructure and Service P Ltd (RISPL) &Anr With	K Subbu Ranga Bharathi	A.G. Sathyanaryana R2
14.	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703 & 704/2021 & I.A.No.219/2022	Regen Infrastructure and Service P Ltd Vs ReGen Powertech Private Limited With	B. Dhanaraj Pavithra K	A.G. SathyanaryananCaveator
15.	Comp App (AT) (CH) (Ins) No. 6/2022 & IA No. 16,17 & 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP &Anr With	VV Sivakumar Chethan Sagar	V.Sivakumar R1 A.G. Sathyanaryana R2
16.	Comp App (AT) (CH)(Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited Vs ReGen Powertech P Ors& 3 Ors With	Gridhar& Sai Giridharan	A.G. Sathyanaryana R1,2 Dhanraj R3 &R4
17.	Comp App (AT)(CH)(Ins) No. 104/2022	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd &Anr With	Ramani & Shankar	A.G. Sathyanaryana R1 B.Dhanaraj R2
18.	Comp App (AT)(CH)(Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs	B. Dhanaraj K. Parvathi	AG SathyanarayanaCaveator for R2

		Regen Powertech Pvt Ltd & 2 Ors With		Shanmitha R3
19.	Comp App (AT) (CH) (Ins) No.93/2022 & I.A. No.215/2022	L&T Infra Investments Partners Vs ReGen Powertech Pvt Ltd & 2 Ors With	Cibi Vishnu	AG SathyanarayanaR1 Shanmitha R3 Notice Served on R2- 31/03/2022
20.	Comp App (AT) (CH) (Ins) No.94/2022 & I.A. No.220/2022	GiriRaj Enterprises Vs ReGen Powertech Pvt. Ltd & 2 Ors With	Viruksham Legal	A.G Sathyanarayana R1&R2 Shanmitha R3
21.	Comp App (AT)(CH)(Ins) No. 79/2022 & IA No. 160 & 161/2022	Asst Reconstruction Company (I) Ltd. Vs Ebnezarinbaraj RP of REGen Powertech Pvt. Ltd. With	V.V.Sivakumar	A.G Sathyanarayana
22.	Comp App (AT) (CH) (INS) No 186/2022 (IA NO 590/2022, IA NO 429/2022, IA NO 430/2022)	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezarinbaraj With	VV Sivakumar	A.G. Sathyanaryanan
23.	Comp App (AT)(CH)(Ins) No. 131/2022 & IA No 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. &Anr With	Cibi Vishnu	A.G. Sathyanarayana -R1 B. Dhanaraj-R2

24.	Comp App (AT)(CH)(Ins) No. 132/2022 & IA No 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. &Anr	Cibi Vishnu	A.G. Sathyanarayana -R1 B. Dhanaraj-R2
25.	TA No.11/2021 (Comp App (AT) No.108 /2020)	VamsidharMaddipatla&Anr Vs Teckbond Laboratories P Ltd &Ors.	R.V. Yogesh Snigdha Singh	Abhijit Sinha &AdhithyaSukula – R1, R3 & R6 Kailash Jaiswal – R2, R4 & R5

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
26.	Comp App (AT) (CH) (Ins) No 232/2022	Aditya Birla Finance Limited Vs Velohar Infra Pvt Ltd	V Legal Empire	
27.	Comp App (AT) (CH) (INS) No. 187/2022 IA No.431,435,432,433 & 434/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steels & Power India Private Limited	Raj Kumar Jhabakh, Preeti Mohan	Sivaramakrishnan M.S
28.	Comp App (AT)(CH)(Ins) No. 56/2022	Joint Leader Forum Vs S. Siva Sundar & 3 Ors	S. Sathiyarayanan	Venkata Sivakumar R4
29.	Comp App (AT)(INS) No.135/2022 (IA No. 322,321,320/2022)	Gaurang Bhartia Vs Raghav Bhartia	Mr. Rajsekhar Rao	Ajay Kumar Jain
30.	Comp App (AT) (CH) (INS) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt., Ltd	Ms. Mumaneni Vazra Lakshmi	R.Laxman

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
31.	TA No. 8/2021 (Comp App (AT) (Ins) No. 925/2020)	Shyson Thomas Vs MadhugiriVenkatarayappaSudharshan&anr	S. Vivekananda	Rajesh Kumar Gautam R1- R2

32.	Comp App (AT) (CH) (INS) No.9/2022 IA No. 18 & 20/2022	S. Rajendran Vs South India Hotels Private Limited With	Ms. M. Savitha Devi, Ms. M.S. Elamathi	Mr. Rohan Rajasekaran Caveator for R1 Mr. Karuppaiah Meyyappan, Advocate R2 Mr. N.V. Prakash, Advocate R9
33.	Comp App (AT) (CH) (INS) No.1/2022 Caveat NO 2/2022,IA NO 3/2022,IA NO 2/2022	SNJ Distillers Pvt Ltd Vs S. Rajendran	Ms. Avinash Krishnan Ravi, Jerin Asher Sojan, Vikram Veerasamy and NaweenaW	Ms. M. Savitha Devi, Advocate R1 Mr. M.L. Ganesh, Advocate R10 Mr. Karuppaiah Meyyappan, Advocate.
34.	Comp App (AT)(CH)(Ins) No.137/2021	M. Rafi Vs M/s. Spectrum Hi-Style Shoppers Private Limited	G. Vairava Subramanian B. Raghupathy A. Kandan	M. Sreedar Ganesh Babu

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link – venclatchennai5@gmail.com